



**Government of Jammu and Kashmir,
Civil Secretariat, Revenue Department.**

**Notification
Srinagar, the 19th October, 2018**

SRO 476 In exercise of the powers conferred by Sub-sections (4) and (5) of section 6 of the Jammu and Kashmir Land Revenue Act, Samvat 1996 (XII of 1996), and in supersession of all previous Notifications issued in this behalf, the Government hereby confer upon Ms. Ashima Sher, KAS, Collector, the powers of collector Land Acquisition in respect of cases of Acquisition of PHE, irrigation & Flood Control, Department, Jammu, under the said Act.

By order of the Government of Jammu and Kashmir

Sd/-

**(Shahid Anayatullah) IAS
Commissioner /Secretary to Government,
Revenue Department**

No:- Rev/LB/28/2004

Dated: - 19 10- 2018

Copy to the:-

1. Financial Commissioner, Revenue, J&K, Srinagar.
2. Commissioner/Secretary to Government, General Administration Deptt.
3. Divisional Commissioner, Jammu.
4. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs (With 7 copies).
5. Chief Engineer PHE/I&FC, Department Jammu for information.
6. Director, Archives, Archeology & Museums, J&K Srinagar.
7. OSD to Advisor (G) to Hon'ble Governor for information.
8. Manager Government Press, Jammu/ Srinagar for publication in the Govt.Gazette.
9. Pvt. Secretary to Commissioner/Secretary to Government, Revenue Deptt.
10. I/C Website. Revenue Department.
11. Notification / Stock file.

(Afaq Ahmad) KAS

**Deputy Secretary to Government
Revenue Department**